

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.45091/2018

OMPAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.185065/2018-EXEMPTION FROM FILING O.T. and
IA No.185064/2018-EXEMPTION FROM SURRENDERING)

Date : 11-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Gaurav Kumar, Adv.
Mr. Manohar Pratap, Adv.
Mr. Jitendra Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected.

Four weeks' time is granted to the petitioner to surrender
and file proof thereof.

(POOJA ARORA)
COURT MASTER

(VIDYA NEGI)
BRANCH OFFICER